Annexure - 8

Name of the Corporate Debtor: Rajesh Cityspaces Private Limited; Date of commencement of CIRP: 15.01.2024; List of Creditors: 08.08.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

| | | Name of creditor | Identification No. | Details | | | | | | | contingent an | Amount of any mutual dues,that | admitted | Amount of claim under verification | Remarks, if any | |
|----|------|--|-----------------------|-------------------|----------|----------|-----------------|---------|-----------------------------------|----|-----------------------------------|--------------------------------------|--------------------|------------------------------------|-----------------|---|
| SI | .No. | | | Date of receipt | | 1 | Nature of claim | covered | Amount covered by guarantee | | % of voting share in CoC | | may be set- off | | | |
| | | NATIONAL SECURITIES DEPOSITORY LTD | U74120MH2012PLC230380 | 8th February 2024 | 5,64,882 | | Unsecured | - | - | No | - | - | - | 34,396 | - | Break up required for CA Bills Totalling to Rs. 34,394/- |
| L | | | | | - | - | | - | - | - | - | - | - | - | - | |
| H | | | | | - | - | | - | - | - | - | - | - | - | - | |
| | | | | | - | - | | - | - | - | - | - | - | - | - | |
| | | | | | - | - | | - | - | - | - | - | - | - | - | |
| H | | Tota | 1 | | 5,64,882 | 5,30,486 | _ | - | - | - | - | - | - | 34,396 | - | |